

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5888
ANSWERED ON:08.09.2011
PRESIDENTIAL REFERENCES
Rao Shri Inderjit Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number and details of the Presidential references pending in Hon`ble Supreme Court as on date;
- (b) the normal time schedule required for disposal of such references;
- (c) whether the Government is aware that a presidential reference regarding the Ravi-Beas waters is pending in the Hon`ble Supreme Court;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the time by which it is likely to be taken up and disposed of?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a) to (f): As per the information furnished by the Hon`ble Supreme Court of India, three Presidential references including the Presidential reference relating to Ravi-Beas dispute are pending in the Supreme Court as per the details at Annexure. The cases are listed before the Court in due course on their turn and they are likely to be disposed of in regular course.